

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70754 of 2017

(Arising out of Order-in-Original No.08/COMMISSIONER/CGST/NOIDA/17-18 dated 30/08/2017 passed by Principal Commissioner, Central Goods & Services Tax, Noida)

Mr. Devendra Pal Singh, Director
VERSUS

.....Appellant

Commissioner of Central Goods &

Services Tax, Noida

....Respondent

APPEARANCE:

Shri Abhinav Kalra, Chartered Accountant, for the Appellant

Shri Sarweshwar T. Khairnar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 02 August, 2023
DATE OF DECISION : 24 August, 2023

The appeal is allowed. For order, see order of date in Service Tax Appeal No.70752 of 2017.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS